

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 115**  
**(IB)-305(PB)/2019**

**IN THE MATTER OF:**

Marigold Ventures Pvt. Ltd.  
v.  
Umang Realtech Pvt. Ltd.

.... Applicant/petitioner  
.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 06.09.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the petitioner:

Mr. Dheeraj Gupta & Mr. Rishabh Sehgal, Advs.

For the Respondent(s):

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**ORDER**

For order see, CP. No. (IB)-210(PB)/2019.

06.09.2019  
Ritu Sharma